

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART I SECTION 2)

F. No. K-13011/05/2022-US.I (i)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011,

Dated: 04th February, 2023

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Pankaj Mithal, Chief Justice of the Rajasthan High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.


04/2/2023
(Rajinder Kashyap)

Additional Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13011/05/2022-US.I (i)

Dated: 04.02.2023.

Copy to:-

1. Shri Justice Pankaj Mithal, Chief Justice, Rajasthan High Court through the Registrar General, Rajasthan High Court, Jodhpur.
2. The Secretary to Governor, Rajasthan, Jaipur.
3. The Secretary to Chief Minister, Rajasthan, Jaipur.
4. The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
5. The Chief Secretary, Government of Rajasthan, Jaipur.
6. The Registrar General, Rajasthan High Court, Jodhpur.
7. The Accountant General, Rajasthan, Jaipur.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MLJ/ PS to MoS(L&J)/ PPS to Secretary (Justice).
12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal) 04/02/23.
Section Officer (Appointments)
Tele: 2338 3037

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

F. No. K-13011/05/2022-US.I (ii)

Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011,

Dated: 04th February, 2023

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Karol, Chief Justice of the Patna High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

MJP
04/2/2023

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13011/05/2022-US.I (ii)

Dated: 04.02.2023.

Copy to:-

- 1 Shri Justice Sanjay Karol, Chief Justice, Patna High Court through the Registrar General, Patna High Court, Patna.
- 2 The Secretary to Governor, Bihar, Patna.
- 3 The Secretary to Chief Minister, Bihar, Patna.
- 4 The Secretary to the Chief Justice, Patna High Court, Patna.
- 5 The Chief Secretary, Government of Bihar, Patna
- 6 The Registrar General, Patna High Court, Patna.
- 7 The Accountant General, Bihar, Patna.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MOS (L&J)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal 04/02/23.
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037.

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

F. No. K-13011/05/2022-US.I (iii)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011,

Dated: 04th February, 2023

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Puligoru Venkata Sanjay Kumar, Chief Justice of the Manipur High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

MJP
04/2/2023

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-1311/05/2022-US.I (iii)

Dated: 04.02.2023.

Copy to:-

1. Shri Justice Puligoru Venkata Sanjay Kumar, Chief Justice of the Manipur High Court through Registrar General, Manipur High Court, Imphal.
2. The Secretary to the Governor, Manipur, Imphal.
3. The Secretary to the Chief Minister, Manipur, Imphal.
4. The Secretary to the Chief Justice, Manipur High Court, Imphal.
5. The Chief Secretary, Government of Manipur, Imphal.
6. The Registrar General, Manipur High Court, Imphal.
7. The Accountant General, Manipur, Imphal.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
11. PS to MLJ/PS to MoS (L & J)/ PPS to Secretary (J).
12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal 04/02/23.
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 011-23383037

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

F. No. K-13011/05/2022-US.I (iv)

Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011,

Dated: 04th February, 2023

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Ahsanuddin Amanullah, Judge, Patna High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

mkp
04/2/2023

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13011/05/2022-US.I (iv)

Dated: 04.02.2023.

Copy to:-

- 1 Shri Justice Ahsanuddin Amanullah, Judge, Patna High Court through the Registrar General, Patna High Court, Patna.
- 2 The Secretary to Governor, Bihar, Patna.
- 3 The Secretary to Chief Minister, Bihar, Patna.
- 4 The Secretary to the Chief Justice, Patna High Court, Patna.
- 5 The Chief Secretary, Government of Bihar, Patna
- 6 The Registrar General, Patna High Court, Patna.
- 7 The Accountant General, Bihar, Patna.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MOS (L&J)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal 04/02/23.
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037.

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F. No. K-13011/05/2022-US.I (v)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011,

Dated: 04th February, 2023

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Manoj Misra, Judge, Allahabad High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

MMP
04/2/2023

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13011/05/2022-US.I (v)

Dated: 04.02.2023.

Copy to:-

- 1 Shri Justice Manoj Misra, Judge, Allahabad High Court through the Registrar General, Allahabad High Court, Prayagraj.
- 2 The Secretary to Governor, Uttar Pradesh, Lucknow.
- 3 The Secretary to Chief Minister, Uttar Pradesh, Lucknow.
- 4 The Secretary to the Chief Justice, Allahabad High Court, Prayagraj.
- 5 The Chief Secretary, Uttar Pradesh, Lucknow.
- 6 The Registrar General, Allahabad High Court, Prayagraj.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MOS(L&J)/PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal 04/02/23
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037